

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.2.2020

ORDER NO. 37 of 2020

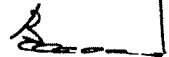
Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for CESTAT, New Delhi from 27.2.2020 to 28.2.2020 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	On 27.2.2020 and 28.2.2020	Chamber work.
Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. C. L. Mahar, Hon'ble Member (Technical)	On 27.2.2020 and 28.2.2020	Customs, Excise and Service Tax Division Bench matters.

Note:

1. During the given period, Single Member matters shall stand adjourned.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



~~Asst.~~ Registrar